

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-556(ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
30.11.2017**

**NAME OF THE COMPANY: Manish Traders Vs. Alternative Venture Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

Present: Mr. Rahul Raj Malik, Advocate for the Petitioner

**ORDER**

Ld. Counsel for the Petitioner wishes to withdraw the present petition with liberty to file a fresh one on the same cause of action. Liberty granted.

Dismissed as withdrawn.

**(S. K. Mohapatra)  
Member (T)**

**(Ina Malhotra)  
Member (J)**